

List of cases instituted on or after 1st August 2018 where Case Management Hearing was held during the month of April-2020

Sr. No	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Date of Management Hearing	Case
DUE TO COVID19 EPIDEMIC NO CASE WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF APRIL 2020 in Delhi District Court								
1	Ms. Pinki, District Judge, Commercial Court-01	CENTRAL	NO CASE IS RANDOMLY ALLOCATED DURING THE MONTH OF APRIL DUE TO COVID19 EPIDEMIC.					
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL						
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL					
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL					
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL						
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL					
7	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI						
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL					
9	SH. NARINDER KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-03	NEW DELHI	NIL					
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court).	North-East	NIL					
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	N/W	NIL					
12	Ms. Seema Maini	North	NIL					
13	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL					
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST						
15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL					
16	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL					
17	SH. RAMESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL					
19	Sh. Narinder Kumar Ld District Judge (Commercial-01) WEST	West	NIL					

20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL
21	SH.SANJAY SHARMA-I, DISTRICT JDUGE(COMMERCIAL)	EAST	NIL